

CENTRAL ADMINISTRATIVE TRIBUNAL
LUCKNOW BENCH
LUCKNOW

Original Application No. 332/00077/2020

This the 28th day of February, 2020

Hon'ble Ms. Jasmine Ahmed, Member - J

Km. Naghma Arif, aged about 52 years, D/o Late Syed Mohd. Arif, R/o 108/120, Talab Gangani Shukul, Model House, Lucknow.

By Advocate: Sri Vijai Kumar

..... Applicant

VERSUS

1. Union of India, through Secretary, Ministry of Science and Technology, New Delhi.
2. Director, Central Drug Research Institute (CDRI), Lucknow. Pin – 226031.
3. Controller Administration (Finance and Accounts) Central Drug Research Institute, Sector 10, Jankipuram Vistar, Sitapur Road, Lucknow.

By Advocate: Sri Rajendra Singh

..... Respondents

ORDER (ORAL)

Learned Counsel for the Applicant states that to substantiate the claim of the applicant he will approach the proper forum for getting Succession Certificate. He may do so.

2. Counsel for the applicant further states that he wants to withdraw this O.A. with liberty to file afresh as and when cause of action arises. Counsel for the respondents has no objection in this regard. Accordingly, the instant petition stands dismissed having been withdrawn with liberty to file afresh as and when cause of action arises.

(Jasmine Ahmed)
Member (J)

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